NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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CP	TCP/G	SP/CSA	TCSP/TCS	A/NO	りなら	_/(MAH)/20	17
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CORAM:	Present:	SHRI B.S.V. PRAKASH KUMA MEMBER (C				
		SHRI V. NALLASENAPATH MEMBER (1				
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017						
NAME OF THE PARTIES: M/s. Ma		todia Thetics Ltd.				
SECTION OF THE COMPANIES Companies Act 1956/2013/I & Bl	ACT:	& BP OF THI				

DESIGNATION

Order

TCP 585/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 4.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

S. No.

NAME

Sd/-

SIGNATURE

B.S.V. PRAKASH KUMAR

Member (Judicial)